

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

**CORAM: DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (J)
CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 28.05.2024 Time: After Court-I Hearings**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition/64/241/2023
NAME OF THE COMPANY	B.S Envi-Tech Pvt Ltd
NAME OF THE PETITIONER(S)	Chegoni Venkata Tulasi
NAME OF THE RESPONDENT(S)	B.S Envi-Tech Pvt Ltd
UNDER SECTION	241

ORDER

Present: Ld. Counsel from the O/o Mr. S. Rajagopalan for the Petitioner.
Ld. Counsel Ms. Lekha Navander for the Respondent.

Last opportunity is granted for filing of counter. Counter must be filed within 2 weeks. In the meanwhile, rejoinder if any, may be filed within next 2 weeks thereafter. **Matter is adjourned to 19.07.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)